

OA-251/96

Shri. Surya Deo Ram.

1/18.4.96

Shri. M. L. Paswan, Registrar Incharge.

.....

Defect noted in item no. 21 of the Scrutiny Report
must be removed by 02.05.96.

'PKL'

Sh
(M. L. Paswan)
Registrar I/C

2/2.5.96

Shri M.L.Paswan, Registrar Incharge

Defects pointed out have been removed.

Let it be registered and placed before the Hon'ble
Bench on 6.5.96 for admission.

SKS

Sh
(M.L.Paswan)
Registrar I/C

3/06.05.96

Counsel for the applicant : Shri N.Dixit.

Heard Shri N.Dixit, learned counsel for the
applicant, senior to Shri Sheoji Mishra. In this O.A. the
agitation is against the order passed by the DRM, Samastipur
in the context of the order passed in another O.A.
136/96 decided by this Bench on 29.02.1996. While dis-
posing of the representation the respondents, DRM,
Samastipur has stated that since the locoshed of Samastipur
stands closed since December, 1995, the applicant
shall continue to be posted at Narkatiaganj. Shri N.Dixit
brought to my notice that this is a fresh cause of action
and hence this O.A. has been filed.

.....Contd/-

2. A fresh cause of action cannot come out of the representation decided by the respondent, DRM. Samastipur. If there has been dis-obedience of the orders passed by this ~~C~~ Bench, the applicant is at liberty to file Contempt Petition in the matter.
3. The O.A. stands dismissed at the admission stage itself.

SKJ


(N.K.Verma)
Member (A)